

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

C.P.NO. 89/94 in O.A. 1358/93.

Between:

Date of Order: 22-9-95.

Dr. D. V. Subba Rao.

and

.. Applicant.

1. Dr. R. S. Paroda, Director General (ICAR)
Secretary (DARE), Ministry of Agriculture,
New Delhi-1.
2. Sri S. S. Rana, Director (Personnel),
Indian Council of Agricultural Research,
Krishi Bhavan, New Delhi.
3. Dr. M. S. Chari, Central Tobacco Research
Institute, Rajahmundry-105, A.P.

.. Respondents.

For the Applicant: Mr. D. V. Nagarjuna Babu, Advocate.

For the Respondents: Mr. N. V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

The Tribunal made the following Order:-

It is stated even for the applicant that in pursuance of the interim order he was already interviewed by the DPC. The only grievance of the applicant is that he is not yet informed about the result of the same.

It is stated for the respondents that Scientists from various organisations in the country are the members of the DPC and as it is a case of review for number of years, some more time is required for finalising.

In the circumstances, C.P. is closed.

Amulya
Deputy Registrar (J) CC

To

1. Dr. R. S. Paroda, Director General (ICAR) & Secretary (DARE)
Ministry of Agriculture, New Delhi-1.
2. Sri S. S. Rana, Director (Personnel) Indian Council of Agricultural Research, Krishi Bhavan, New Delhi-1.
3. Dr. M. S. Chari, Director Central Tobacco Research Institute, Rajahmundry-105 A.P.
4. One copy to Mr. D. V. Nagarjuna Babu, Advocate, 69/3 RT, Vijayanagar colony, Hyd.
5. One copy to Mr. N. V. Ramana, Addl. CGSC, C.A.
6. One spare copy.

pvm

Amulya